

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.202**

IA-1606/2021

in

IB-1348(ND)/2019

**IN THE MATTER OF:**

M/s. Nisus Finance & Investment Managers LLP & An

**Vs.**

M/s. Earthcon Universal Infratech Pvt. Ltd

**....FINANCIAL CREDITOR**

**.....RESPONDENT**

**SECTION :**

**U/s. 7 of IBC, 2016**

**Order delivered on 11.05.2021**

**CORAM:**

**SHRI P.S.N. PRASAD**

**HON. MEMBER (JUDICIAL)**

**SHRI NARENDER KUMAR BHOLA**

**HON. MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Jayant Mehta, Senior Advocate with Mr. Shikhil Suri,  
Ms. Nikita Thapar, Mr. Surya Kapoor and Ms. Komal Gupta, Advocates  
For the RP : Mr. Rishabh Jain, Advocate.

**ORDER**

**IA-1606/2021:-**

Heard the submissions made by the Counsel for the Applicant as well as Counsel for the Non-Applicant. Counsels for both the sides are directed to file written arguments within a week. Order in this matter is **reserved**.

**-SD-**

**(NARENDER KUMAR BHOLA)**  
**MEMBER (TECHNICAL)**

**-SD-**

**(P.S.N. PRASAD)**  
**MEMBER (JUDICIAL)**

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.202**

IA-1994/2021

in

IB-1348(ND)/2019

**IN THE MATTER OF:**

M/s. Nisus Finance & Investment Managers LLP & An

**Vs.**

M/s. Earthcon Universal Infratech Pvt. Ltd

**...FINANCIAL CREDITOR**

**.....RESPONDENT**

**SECTION :**

**U/s. 7 of IBC, 2016**

**Order delivered on 11.05.2021**

**CORAM:**

**SHRI P.S.N. PRASAD**

**HON. MEMBER (JUDICIAL)**

**SHRI NARENDER KUMAR BHOLA**

**HON. MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant

: Mr. Pranav Gupta, Advocate.

For the Respondent/RP

: Mr. Rishabh Jain, Advocate.

**ORDER**

**IA-1994/2021:-**

Heard the submissions made by the Counsel for the Applicant as well as Resolution Professional. Counsel for the Resolution Professional has prayed for grant of time two weeks for filing reply. Time prayed for is granted. Post this matter after two weeks.

List the matter on 25.05.2021.

**-SD-**

**(NARENDER KUMAR BHOLA)  
MEMBER (TECHNICAL)**

**-SD-**

**(P.S.N. PRASAD)  
MEMBER (JUDICIAL)**

Shammy

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.202**

IA-2081/2021

in

IB-1348(ND)/2019

**IN THE MATTER OF:**

M/s. Nisus Finance & Investment Managers LLP & An

**Vs.**

M/s. Earthcon Universal Infratech Pvt. Ltd

**....FINANCIAL CREDITOR**

**.....RESPONDENT**

**SECTION :**

**U/s. 7 of IBC, 2016**

**Order delivered on 11.05.2021**

**CORAM:**

**SHRI P.S.N. PRASAD**

**HON. MEMBER (JUDICIAL)**

**SHRI NARENDER KUMAR BHOLA**

**HON. MEMBER (TECHNICAL)**

**PRESENT:**

For the RP : Mr. Rishabh Jain, Advocate.

**ORDER**

**IA-2081/2021:-**

This is an application under Rule 11 of NCLT Rules, 2016 for seeking exclusion of 16 days from the calculation of 180/330 days provided by Section 12 of the IBC, 2016.

Heard the submissions made by the Counsel for the Resolution Professional. This application has become infructuous. Therefore, the same stands **dismissed**.

**-SD-**  
**(NARENDER KUMAR BHOLA)**  
**MEMBER (TECHNICAL)**

**-SD-**  
**(P.S.N. PRASAD)**  
**MEMBER (JUDICIAL)**

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.202**

New IA-2174/2021

in

IB-1348(ND)/2019

**IN THE MATTER OF:**

M/s. Nisus Finance & Investment Managers LLP & An

**Vs.**

M/s. Earthcon Universal Infratech Pvt. Ltd

**....FINANCIAL CREDITOR**

**.....RESPONDENT**

**SECTION :**

**U/s. 7 of IBC, 2016**

**Order delivered on 11.05.2021**

**CORAM:**

**SHRI P.S.N. PRASAD**

**HON. MEMBER (JUDICIAL)**

**SHRI NARENDER KUMAR BHOLA**

**HON. MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :

For the Respondent :

**ORDER**

**IA-2174/2021:-**

Heard the submissions made by the Counsel for the Applicant. IA-2174/2021 is partly allowed. IA-1882/2021 may be listed after one week and prayer No. II and III cannot be granted in the existing facts and circumstances of the case. The Court Officer is directed to list the IA-1882/2021 after one week.

List the matter on 20.05.2021.

**-SD-**

**(NARENDER KUMAR BHOLA)**

**MEMBER (TECHNICAL)**

**-SD-**

**(P.S.N. PRASAD)**

**MEMBER (JUDICIAL)**

Shammy